

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.2397/2000

New Delhi this the 23rd day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Kartar Singh S/O Ajit Singh,
R/O VPO Tikri Khurd,
Delhi-110040.

... Applicant

(By Ms. Jasvinder Kaur, Advocate)

-versus-

1. Ministry of Food through
its Secretary, Deptt. of Consumers &
Public Distribution, Krishi Bhawan,
New Delhi.
2. Under Secretary (Gen.II),
Department of Public Distribution,
Krishi Bhawan, New Delhi.
3. Shri Anil Kumar,
C/O Department of Public Distribution,
Krishi Bhawan, New Delhi.
4. Atma Prakash,
C/O Department of Public Distribution,
Krishi Bhawan, New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

We have heard the learned counsel appearing on behalf of applicant. Applicant was an aspirant for the post of driver. There was one vacancy for the aforesaid post. Applicant as also respondents 3 and 4 appeared for the test. Whereas respondents 3 and 4 secured 34 marks each, applicant has secured only 32 marks. Respondent No.3 has accordingly been appointed and respondent No.4 has been placed on the panel. Applicant by the present OA is seeking to impugn the aforesaid appointment of respondent No.3, and respondent No.4 being placed on the panel. He is seeking to impugn the process of selection. In our

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- 2 -

view, having undergone the test it will not be open to the applicant to impugn the selection process.

2. Present OA, in the circumstances, is devoid of merit. The same is accordingly summarily rejected.

S.A.T.Rizvi

(S.A.T.Rizvi)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/